# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY **RAJYA SABHA UNSTARRED QUESTION NO. 3803** ANSWERED ON 05.04.2022

## FLOATING SOLAR POWER PROJECT IN HIMACHAL PRADESH

### 3803#. MS. INDU BALA GOSWAMI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of times the Solar Energy Corporation of India Ltd. raised its bid for 15 MW grid connected floating solar power in Himachal Pradesh which is proposed in Bilaspur, the details thereof;

(b) whether this plant would be set up based on Build-own-Operate model;

(c) whether the successful bidder would enter into an agreement with the Bhakra Beas

Management Board for purchasing power; and

(d) if so, for how many years this agreement would be entered into?

### ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

## (SHRI R.K. SINGH)

(a) Solar Energy Corporation of India Ltd. has reported that, on behalf of Bhakra Beas Management Board, it had floated an open tender for setting up of 15 MW Floating Solar PV Power Project at District Bilaspur, Himachal Pradesh vide Tender No.: SECI/C&P/SPD/RfS/15MW/BBMB/072020 dated 02.07.2020.

(b) Yes, Sir.

(c) Bhakra Beas Management Board will enter into a Power Purchase Agreement (PPA) with the successful Bidder.

(d) The agreement will be entered into for a period of 25 years.

\*\*\*\*